

<b>Nomination of cases by Hon'ble the Acting Chief Justice on 31.05.2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
<b>1</b>	<b>Crl. W. P. - 6367/2016 (Time Extension Application) with Nomination Application – 184575/2016</b>	<b>Hon'ble B. K. Narayana, J.</b>	<b>Writ C-II (Criminal) Section on 01.06.2016</b>
<b>Appropriate Court dealing with such matters</b>			
<b>2</b>	<b>Bail – 16991/2016 with Bail – 8147/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 31.05.2016</b>
<b>3</b>	<b>Bail – 15996/2016 (Correction Application) with Nomination Application – 184574/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 31.05.2016</b>
<b>4</b>	<b>Bail – 14247/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Listing Section on 31.05.2016</b>
<b>5</b>	<b>Bail – 14135/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Listing Section on 31.05.2016</b>
<b>6</b>	<b>Bail – 14136/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Listing Section on 31.05.2016</b>
<b>Special Order</b>			
<b>7</b>	<b>Bail – 17085/2016 (Correction Application) with Nomination Application – 184573/2016</b>	<b>“List before Bench available in vacation”</b>	<b>Bail Section on 31.05.2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
01/06/2016